

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :



**PETITION NUMBER** : TCA/5/2016

**NAME OF THE PETITIONER(S)** : O. Padmanabhan

**NAME OF THE RESPONDENT(S)** : Supra Hi-Tech Electro Equipments Pvt Ltd & Others

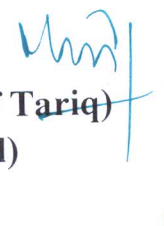
**UNDER SECTION** : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Lead by Senior Counsel Mr. R. Murari PRIYADARSHINI SHWETHA <del>For T.K. BHASKAR</del>	Counsel for Respondents 1 to 3	
2.	Anilika Menon	Counsel for the petitioner	

**ORDER**

Counsels for both the parties present. Both the sides argued on the report of the Chartered Accountant and in the light of the order passed by the CLB on 2<sup>nd</sup> May 2003. Order reserved.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**